

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal NO. 152/252/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: Entarchcon Infratech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: None.

**ORDER**

Court Notice to the ROC returnable on 22<sup>nd</sup> November, 2017.

Notice be also effected to the Ministry of Finance, through Chief Commissioner of Income Tax, Delhi, for their objections, if any, Dasti.

Be listed on 30<sup>th</sup> November, 2017.

— Sd —  
(S. K. Mohapatra)  
Member (T)

— Sd —  
(Ina Malhotra)  
Member (J)